

High Court at Calcutta, Original Side
Advertisement Reference. **HCOS/ARCR/2010**

N O T I C E

Applications are invited from the Indian Citizens for filling up the vacancies in the following posts on the Original Side of this Hon'ble High Court, against respective permanent vacancies.

Serial No.	Name of the Post	Number of vacancies
1.	Assistant Registrar (Court Recording)	05

The particulars of qualifications and other eligibility criteria are given below for respective posts.

Serial No. 1 Assistant Registrar (Court Recording)

The appointment will be made to the candidates at the first instance purely on a temporary basis in the existing scale of pay of Rs. 9,000 – 40,500/- in Pay Band – 4 with Grade Pay Rs. 5,400/- and Special Allowance of Rs.200/- per month with other usual allowances admissible under the Rules and terminable at any time on one month's notice on either side.

Candidates for the post must have passed Higher Secondary examination of the West Bengal Council of Higher Secondary Education or an equivalent examination of a statutory Indian and other University and/or Institution and having knowledge of the vernacular of the State of West Bengal and good knowledge in English language and should be able to take down depositions of witnesses and judgements in Shorthand at a speed of at least 160 words per minute and transcribe those in "typewritten form" in English at a speed of at least 40 words per minute with the aid of a Computer accurately. The selection for the post will be made on the result of a competitive test.

Employees of the High Court at Calcutta and the persons already employed under the Government or any other Statutory Bodies may apply through proper channel. Employees of the High Court at Calcutta only are exempted from the Examination Fees.

Applications for each category be made stating Full Name, Father's/Husband's Name, Postal Address, Age, Date of birth, Educational qualifications with all the supporting documents accompanied by (i) three recent passport-size- photographs (one to be affixed at the top right corner of the application and other two to be stitched with the application) (ii) two self-addressed (with pin code) envelopes without stamp (iii) duly attested legible copies of proper documents/testimonials as proof of his/her claim and (iv) Examination fees of Rs. 150/- (Rupees one hundred and fifty) only for general candidates and Rs.100/- (Rupees one hundred) only for S.C & S.T. and physically disabled candidates through crossed Indian Postal Order, must be purchased on a date after publication of this notice and endorsed to "**The Registrar, Original Side, High Court at Calcutta**", payable at **G.P.O., Kolkata**.

Age of the candidate applying for all the abovementioned post should not be more than 32 years of age on 31st December, 2009 excepting the S.C. and S.T. who will, get relaxation by 5 years over the upper age limit as stipulated hereinbefore. The applications must reach the undersigned before **4.45 p.m. on 15th March, 2010**. The candidates may download the application format from the Calcutta High Court web-site i.e. <http://www.calcuttahighcourt.nic.in>

Sd/-

Pradip Kumar Ghosh

**Registrar,
High Court, Original Side
Calcutta.**

The 2nd February, 2010

N. B.: The unsuccessful candidates' age, who appeared in the examination held earlier on 27th June, 2009 for the self same 5 (five) posts of Assistant Registrar (Court Recording), will be considered as within the permissible limit of maximum age of joining the High Court Service on the last date of submission of application and such a candidate will be liable to attach the authenticated copy of the "Admit Card" issued by this office in respect of the examination held on 27th June, 2009.

Candidates applying through proper channel will be entitled to have the benefit of exemption of excess age over the permissible limit provided that the candidate joined his/her present employment prior to his attending the age of 32 years.